

**12.00 Noon**

DR. V. MAITREYAN: Sir, the proposed Dam Safety Bill, 2018 contains clauses which violate the rights of Tamil Nadu, especially with respect to the dams constructed and owned by the Government of Tamil Nadu in the neighbouring State, and would cause various problems in their operations and maintenance. The Tamil Nadu Assembly unanimously adopted a special Resolution.

MR. CHAIRMAN: Now, time is over. Thank you. It is Question Hour now.

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**ORAL ANSWERS TO QUESTIONS****Release of Central assistance to State Governments**

\*16. SHRI SANJAY SINGH: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether it is a fact that only 19.2 per cent of the Central assistance under AMRUT has been released to State Governments by the Ministry during last three years;

(b) if so, the reasons therefor considering that the deadline for completion of projects under AMRUT is 22 months;

(c) whether it is also a fact that 21 States have not received any funds till date;

(d) if so, the reasons therefor; and

(e) if not, the details thereof during the last three years, State-wise and year-wise?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (e) A Statement is laid on the Table of the House.

*Statement*

(a) and (b) No, Sir. Under Atal Mission for Rejuvenation and Urban Transformation (AMRUT), the Ministry of Housing and Urban Affairs has approved the State Annual Action Plans (SAAPs) submitted by the States and Union Territories for ₹77,640 crore, including Central Assistance (CA) of ₹ 35,989.70 crore in three rounds. CA allocated to the States and Union Territories (UTs) is released in three instalments (20:40:40). First instalment is released immediately on approval of SAAP. Second and third instalments

are released after submission of Utilization Certificates (UCs) for 75% or more of CA released and corresponding State share along with report of Independent Review and Monitoring Agency (IRMA).

The first instalment of CA works out to ₹ 7,198 crore and Ministry has released ₹ 7,138 crore (99.17%) towards this. Second instalment has also been released to the States who have submitted their claims, complete in all respects. So far, the Ministry has released CA of ₹ 13,047 crore to all the States/UTs under AMRUT.

(c) No, Sir.

(d) Does not arise.

(e) Funds have been released to all States/UTs as per Mission guidelines. The details of funds released during the last three years, State/UT and year-wise, is attached as annexure.

#### *Annexure*

##### *State-wise details of funds released under Atal Mission for Rejuvenation and Urban Transformation (AMRUT)*

(₹ in crore)

Sl. No.	Name of State /UT	2015-16	2016-17	2017-18	2018-19*	Total
1	2	3	4	5	6	7
1.	Andaman and Nicobar Island	0.74	0.72	0.04	0.81	2.31
2.	Andhra Pradesh	72.50	88.62	441.30	0.00	602.42
3.	Arunachal Pradesh	7.62	74.14	0.19	0.00	81.95
4.	Assam	4.07	127.42	3.97	0.00	135.46
5.	Bihar	73.17	97.73	106.48	0.00	277.38
6.	Chandigarh	3.26	4.29	5.13	16.13	28.81
7.	Chhattisgarh	67.96	79.20	163.87	0.00	311.03
8.	Dadra and Nagar Haveli	0.68	0.83	0.00	0.76	2.27
9.	Daman and Diu	1.06	1.15	0.00	1.54	3.75

1	2	3	4	5	6	7
10.	Delhi	56.96	226.25	68.45	0.00	351.66
11.	Goa	6.19	10.09	9.66	0.00	25.94
12.	Gujarat	131.72	245.20	238.12	0.00	615.04
13.	Haryana	48.80	50.88	62.45	0.00	162.13
14.	Himachal Pradesh	113.81	120.60	21.05	0.00	255.46
15.	Jammu and Kashmir	31.77	165.13	202.86	0.00	399.76
16.	Jharkhand	29.34	45.84	71.15	0.00	146.33
17.	Karnataka	126.85	299.40	406.59	544.01	1376.85
18.	Kerala	59.85	123.49	115.33	0.00	298.67
19.	Lakshadweep	0.16	0.24	0.35	0.00	0.75
20.	Madhya Pradesh	275.39	383.74	386.67	0.00	1045.80
21.	Maharashtra	263.71	612.15	512.85	0.00	1388.71
22.	Manipur	32.57	54.69	12.58	0.00	99.84
23.	Meghalaya	4.36	68.85	0.51	0.00	73.72
24.	Mizoram	7.55	11.15	11.52	49.21	79.43
25.	Nagaland	14.87	9.08	0.36	8.14	32.45
26.	Odisha	47.88	86.98	320.72	0.00	455.58
27.	Puducherry	0.50	28.76	5.80	0.00	35.06
28.	Punjab	135.11	209.75	27.49	96.96	469.31
29.	Rajasthan	99.15	256.36	264.53	20.73	640.78
30.	Sikkim	4.88	2.40	3.93	0.00	11.21
31.	Tamil Nadu	299.45	491.87	486.69	0.00	1278.01
32.	Telangana	53.53	117.86	116.81	0.00	288.20
33.	Tripura	16.59	10.58	11.94	0.18	39.29

1	2	3	4	5	6	7
34.	Uttar Pradesh	318.30	462.67	520.88	0.00	1301.85
35.	Uttarakhand	28.49	40.47	72.84	0.00	141.80
36.	West Bengal	170.64	177.53	239.99	0.00	588.16
TOTAL		2609.48	4786.11	4913.1	738.47	13047.17

1. The figures include funds released for AMRUT projects (including eligible projects of erstwhile JnNURM approved for funding under AMRUT), incentive for implementing reforms, Administrative and Office Expenses and for formulation of GIS based Master Plans.
2. The data is as on 16.07.2018

**श्री संजय सिंह:** धन्यवाद सभापति महोदय, "अटल मिशन" योजना सरकार की बहुत ही महत्वाकांक्षी योजना है। यह योजना पांच वर्षों के लिए लायी गयी और इसके अंतर्गत 500 शहरों का चयन किया गया। इस योजना के तहत शहरों के अंदर जल निकासी की समस्या, पार्कों के सौंदर्यीकरण की समस्या, सीवेज सिस्टम को दुरुस्त करने की समस्या का निस्तारण करने की योजना बनायी गयी। इस योजना के तहत 77 हजार करोड़ रुपए की एक बड़ी धनराशि निर्धारित की गयी। उस 77 हजार करोड़ रुपए में आधा पैसा राज्यों को देना था और आधा केन्द्र सरकार को देना था, लेकिन साढ़े तीन साल बीत जाने के बाद इस योजना में मात्र 19 प्रतिशत पैसा खर्च हुआ है।

**श्री सभापति:** आप क्वेश्चन पूछिए।

**श्री संजय सिंह:** मैं आपके माध्यम से मंत्री महोदय से जानना चाहता हूँ कि 5 वर्ष की योजना में अगर आपने मात्र 19 प्रतिशत पैसा खर्च किया है तो इस योजना को डेढ़ वर्ष में आप कैसे पूरा करेंगे?

MR. CHAIRMAN: Be specific so that you get correct information.

SHRI HARDEEP SINGH PURI: Mr. Chairman, Sir, the hon. Member is referring to the Atal Mission for Rejuvenation and Urban Transformation (AMRUT). This is indeed a Centrally Sponsored Scheme which commenced on 25th June, 2015 and is due to run its course by 31st March, 2020. Sir, this Centrally-Sponsored Scheme envisages that the States prepare and appraise their own projects in several categories like universal coverage of water supply, substantial improvement in sewerage services, storm water drainage, non-motorised urban transport, open and green spaces.

MR. CHAIRMAN: What is the percentage of money released?

SHRI HARDEEP SINGH PURI: Sir, the percentage of money released is 99 per cent, not 19 per cent. Let me explain this. Sir, the scheme involves a Central Outlay of ₹ 50,000 crore for five years and under this a total, as the hon. Member says, of something like ₹ 77,640 crore is approved as a part of SAAPs, which is State Annual Action Plans. The release of money is in three instalments in the segments of 20 per cent, 40 per cent and 40 per cent. The first 20 per cent is released on the approval of SAAP. The next instalment is released after the State has certified that it has utilised 75 per cent of the amount due to be expended and the State's share. So, what we have done is to have released money to all the States under the first SAAP except three States because they could not meet their milestone.

**श्री संजय सिंह:** महोदय, मंत्री महोदय अपनी बात में खुद इस योजना में दी गयी धनराशि को contradict कर रहे हैं। जो धनराशि आबंटित की गयी, वह 19 प्रतिशत की गयी। वे कह रहे हैं कि जब तक उसका राज्यों से सत्यापन नहीं होगा, तब तक हम आगे का पैसा release नहीं कर सकते। मान्यवर, मैं बड़ी विनम्रतापूर्वक मंत्री जी से पूछना चाहता हूँ कि आपने इतनी बड़ी योजना पर एक भी monitoring committee का सिस्टम नहीं बनाया। यह पार्लियामेंट की स्टैंडिंग कमेटी की रिपोर्ट है - मैं यह बात नहीं कह रहा हूँ। महोदय, मैं दो मिनट में अपनी बात समाप्त करूंगा।

MR. CHAIRMAN: You have to ask question. ...*(Interruptions)*...

**श्री संजय सिंह:** अगर आप monitoring committee नहीं बनाएंगे तो जनता का हज़ारों-करोड़ रुपया बर्बाद हो जाएगा। आधे सफर में हाँफ गई अमृत योजना, देवरिया की खबर, शहर के बिगड़ रहे ड्रेनेज सिस्टम अमृत योजना, झांसी की खबर ...*(व्यवधान)*...

**श्री सभापति:** जनरल भाषण नहीं देना है।

**श्री संजय सिंह:** सर, मैं भाषण नहीं दे रहा हूँ। इनके पास मॉनिटरिंग का सिस्टम नहीं है। ...*(व्यवधान)*... पाइपलाइन बिछाने के लिए खोदी सड़क ...*(व्यवधान)*...

MR. CHAIRMAN: Sanjay Singhji please, this is not the habit in Parliament. Hear what the response of the Minister on Monitoring Committee is. ...*(Interruptions)*...

**श्री संजय सिंह:** सर, इस योजना की जो ज़मीनी सच्चाई है। ...*(व्यवधान)*...

**श्री सभापति:** प्लीज़, आप बैठ जाइए। You are new to Parliament, try to understand. You have asked a specific question, good question. What about the Monitoring Committee, let the Minister reply.

**श्री संजय सिंह:** सर, यह योजना ज़मीन पर क्या है, इस बारे में मंत्री जी को जरूर बताना चाहिए।

**श्री सभापति:** मुझे भी मालूम है कि ज़मीन पर क्या है। दिल्ली को 351 करोड़ रुपए रिलीज़ हो चुके हैं। आप कह रहे हैं 19 परसेंट और वे कह रहे हैं 90 परसेंट। आप आपस में बैठकर इस पर चर्चा करके देखिए।

**श्री संजय सिंह:** सर, यह मैं नहीं कह रहा हूँ, यह स्टैंडिंग कमेटी की रिपोर्ट है।

SHRI HARDEEP SINGH PURI: Sir, I would like to inform the hon. Member that the release of funds to all the States and Union Territories, all 36 of them is indicated in the annexure to the question that I have answered. This is number one. Number two, as I mentioned, the release of funds is in three instalments. First 20 per cent, then 40 per cent and the next 40 per cent.

MR. CHAIRMAN: Monitoring Agency?

SHRI HARDEEP SINGH PURI: There is an IRMA. There is something called an 'Independent Review Monitoring Agency' which has to do this and this IRMA will also certify that. But, the States have to certify themselves and come back with their UCs to the Centre for us to be able to release the next instalment. We have only withheld funds from three States which could not meet the milestones.

MR. CHAIRMAN: Now, Shri P.L. Punia. ...*(Interruptions)*...

**श्री संजय सिंह:** सर, राज्यों को कोई फंड नहीं दिया गया है।

**श्री सभापति:** आप ऐसा करिए कि बाद में आप दोनों आपस में figure को थोड़ा compare करिए।

**श्री पी.एल. पुनिया:** अमृत योजना के अंतर्गत एक कंपोनेंट है, वाटर ड्रेनेज और जो बाढ़ की संभावनाओं को कम करने के लिए नालों का निर्माण और उसके सुधार से संबंधित है और बहुत महत्वपूर्ण कंपोनेंट है। अभी बरसात होते ही हर साल मुम्बई, दिल्ली और अन्य महानगरों की जो दुर्दशा होती है, वह सबके सामने है। उसको देखते हुए मैं माननीय मंत्री जी से जानना चाहता हूँ कि इस अत्यंत महत्वपूर्ण कंपोनेंट के लिए कितनी प्रतिशत धनराशि जारी की गई?

SHRI HARDEEP SINGH PURI: Sir, the States draw up the DPRs according to their own priorities and they have the requisite flexibility. Should they wish under certain circumstances, – as one of the hill States recently faced a particular situation on account of water – they can re-assign their priorities. As far as we are concerned, we only approve the State Annual Action Plan.

**श्री पी.एल. पुनिया:** इस कंपोनेंट के लिए यह राशि कितने प्रतिशत है?

SHRI HARDEEP SINGH PURI: Every State can re-allocate itself-whether it wants to give more money for storm water drainage or it wants to give money for water supply. I am happy to provide you the statistics. ...*(Interruptions)*...

MR. CHAIRMAN: You have to hear the Minister.

SHRI HARDEEP SINGH PURI: Sir, a total amount of ₹ 2969 crores is provided for storm water drainage. Equally, these amounts, if the situation arises, the States can read just. If they want to spend more money, we only come in at the level, in a spirit of cooperative federalism, to approve the SAAP.

MR. CHAIRMAN: Now, Shri V. Vijayasai Reddy.

KUMARI SELJA: They cannot read just on their own.

MR. CHAIRMAN: That has been the policy laid down by the Government.

SHRI V. VIJAYASAI REDDY: Sir, I would like to know whether it is true that the Government of Andhra Pradesh submitted a Third and Final State Annual Action Plan under AMRUT Scheme for an outlay of ₹ 1,350 crores. I have gone through the reply that has been given by the Minister and the Minister has stated there that only ₹ 404 crores have been allotted. I would like to know from the Centre whether the additional sum of ₹ 533 crores has been requested by the Government of Andhra Pradesh. If so, what is the status?

SHRI HARDEEP SINGH PURI: Sir, under the first instalment of Central assistance, we committed assistance to all States except Arunachal Pradesh, Assam and Meghalaya. We have released the second instalment to those States which have submitted their claims completely. These are: Andhra Pradesh, Karnataka, Odisha, Jammu and Kashmir, Mizoram and Chandigarh. So, this has been released to Andhra Pradesh under the second instalment.

**प्रो. राम गोपाल यादव:** सभापति महोदय, मेरा माननीय मंत्री जी से बिल्कुल प्वाइंटेड सवाल है। माननीय मंत्री जी, मैं आपसे यह जानना चाहता हूँ कि आपकी Independent Review and Monitoring Agency है। ...**(व्यवधान)**... क्या इसने कोई review किया है, कोई रिपोर्ट आपको दी है कि पैसा कितना, कहां-कहां पर खर्च हुआ है या यह एजेंसी कभी कहीं मौके पर गयी? यह जानकारी आपको है या नहीं है?

SHRI HARDEEP SINGH PURI: Sir, the answer to that question is a categorical 'yes'. But in addition to that, we also have an apex Committee headed by the Secretary in the Housing and Urban Affairs Ministry, which meets regularly once in three months and reviews all the progress on this.

Sir, under AMRUT, I want to respond to the previous question. We have information on this.

MR. CHAIRMAN: You can send the information to the hon. Member separately.